

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/2006/4897/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biprajit Roy,
Member,
Motor Accidents Claims Tribunal,
Dhubri.

Dated Guwahati, the 12th June 2023

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2023/671 Dated 30.05.2023.

Sir,


With reference to the above, I am directed to inform you that your prayer for **casual leave on 29.05.2023**, has been granted. Further, the District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-131/2006/4898-4899/A, dated 12.06.2023
Copy to:

1. The District & Sessions Judge, Dhubri.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)